

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1290
TO BE ANSWERED ON 06.02.2026

UJJAWALA SCHEME

1290: SHRI RAJA RAM SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the funds allocated, released/utilised under the Ujjawala Scheme during the last five years, State/UT-wise;
- (b) the number of rescue operations conducted, victims identified, rehabilitated/mainstreamed under the said Scheme indicating separately women and children during the said period, State/UT-wise; and
- (c) the number of Ujjawala homes/shelters sanctioned/currently functional across the country along with their occupancy status and duration of stay of beneficiaries, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANN PURNA DEVI)

(a) to (c): From 1.4.2022, 'Swadhar Greh' – Home for women in difficult circumstances and 'Ujjawala' - Home for women rescued from Trafficking, have been merged and are now known as 'Shakti Sadan' Scheme.

Shakti Sadan is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved every year by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises. Presently, 413 Shakti Sadans are functional across the country.

State/UT-wise details of funds released, functional Shakti Sadans across the country, women benefited under Shakti Sadan Scheme during the 15th Finance Commission are at Annexure I, II and III respectively.

Annexure -I

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO. 1290 FOR ANSWER ON 06.02.2026 REGARDING UJJAWALA SCHEME ASKED BY SHRI RAJA RAM SINGH, HON'BLE MEMBER OF PARLIAMENT (LS).

FUNDS RELEASED DURING 15TH FINANCE COMMISSION UNDER SHAKTI SADAN SCHEME

S. No.	State/UT	Fund Released(<u>Amount in Lakhs</u>)
1.	Andaman & Nicobar Island	7.26
2.	Andhra Pradesh	1560.82
3.	Arunachal Pradesh	48.81
4.	Assam	3334.66
5.	Bihar	330.71
6.	Chandigarh	37.73
7.	Chhattisgarh	237.74
8.	Delhi	80.43
9.	Goa	11.64
10.	Himachal Pradesh	123.29
11.	Jammu & Kashmir	334.22
12.	Jharkhand	99.53
13.	Karnataka	2211.09
14.	Kerala	519.22
15.	Madhya Pradesh	481.71
16.	Maharashtra	1429.97
17.	Manipur	6105.9
18.	Meghalaya	123.38
19.	Mizoram	694.27
20.	Nagaland	380.7
21.	Odisha	1841.97
22.	Puducherry	50.54
23.	Punjab	12.78
24.	Rajasthan	211.5
25.	Sikkim	79.08
26.	Tamil Nadu	3170.59
27.	Telangana	1870.78
28.	Tripura	228.81
29.	Uttar Pradesh	1128.51
30.	West Bengal	1111.25
	Total	27858.89

ANNEXURE II

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO. 1290 FOR ANSWER ON 06.02.2026 REGARDING UJJAWALA SCHEME ASKED BY SHRI RAJA RAM SINGH, HON'BLE MEMBER OF PARLIAMENT (LS).

STATE/UT WISE DETAILS OF FUNCTIONAL SHAKTI SADAN:

Sl. No	State/UTs	No. of Shakti Sadan
30.	Andhra Pradesh	24
31.	Arunachal Pradesh	1
32.	Assam	26
33.	Bihar	11
34.	Chandigarh	1
35.	Chhattisgarh	4
36.	Delhi	2
37.	Goa	1
38.	Himachal Pradesh	1
39.	Jammu & Kashmir	2
40.	Jharkhand	1
41.	Karnataka	40
42.	Kerala	8
43.	Madhya Pradesh	14
44.	Maharashtra	21
45.	Manipur	47
46.	Meghalaya	2
47.	Mizoram	12
48.	Nagaland	6
49.	Odisha	68
50.	Puducherry	1
51.	Punjab	2
52.	Rajasthan	8
53.	Sikkim	1
54.	Tamil Nadu	46
55.	Telangana	21
56.	Tripura	3
57.	Uttarakhand	3

58. West Bengal	36
Total	413

Note: No Shakti Sadan is functional in UT of Andaman & Nicobar Islands, Dadra & Nagar Haveli and Daman & Diu, Ladakh, Lakshadweep Islands and State of Gujarat, Haryana, Uttar Pradesh.

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STATE/UT WISE DETAILS OF WOMEN BENEFITTED UNDER SHAKTI SADAN SCHEME DURING THE 15TH FINANCE COMMISSION CYCLE:

Sl. No	State/UTs	Total Beneficiaries in Shakti Sadan
1.	Andaman and Nicobar Islands	47
2.	Andhra Pradesh	9577
3.	Arunachal Pradesh	312
4.	Assam	7006
5.	Bihar	382
6.	Chandigarh	90
7.	Chhattisgarh	1037
8.	Delhi	862
9.	Goa	100
10.	Gujarat	1721
11.	Himachal Pradesh	92
12.	Jammu & Kashmir	177
13.	Jharkhand	2055
14.	Karnataka	10598
15.	Kerala	3354
16.	Madhya Pradesh	9874
17.	Maharashtra	6423
18.	Manipur	7546
19.	Meghalaya	248
20.	Mizoram	2097
21.	Nagaland	373
22.	Odisha	19895
23.	Puducherry	361
24.	Punjab	165
25.	Rajasthan	2448
26.	Sikkim	157
27.	Tamil Nadu	10889
28.	Telangana	27125
29.	Tripura	3231
30.	Uttarakhand	198
31.	Uttar Pradesh	1045
32.	West Bengal	6596
Total		136081
